

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:841

ANSWERED ON:10.12.2013

NAXAL ACTIVITIES .

Ahir Shri Hansraj Gangaram;Das Shri Ram Sundar;Hussain Shri Syed Shah Nawaz;Karwariya Shri Kapil Muni;Laguri Shri Yashbant Narayan Singh;Naranbhai Shri Kachhadia;Pandey Saroj;Patel Shri Bal Kumar;Shivanagouda Shri Shivaramagouda;Singh Shri Mahabali;Sivasami Shri C.;Sugumar Shri K. ;Tanwar Shri Ashok;Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the naxal attacks reported, the number of civilians and security persons killed/injured and the naxalites arrested/killed in such incidents during the current year, State-wise;

(b) the details of High Level meetings held including with Chief Ministers and Director Generals of Police of the concerned States and the outcome thereof;

(c) whether there are reports of nexus of naxalites with politicians and contractors with regard to financing and if so, the details thereof along with the reaction of the Government thereto;

(d) whether the Government has recently conducted any study regarding the spread of naxalism in the country, particularly in tribal areas and if so, the details thereof and the reaction of the Government thereto; and

(e) the comprehensive measures taken by the Government to check naxalism in the country including review of the security infrastructure in naxal affected areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI R.P.N. SINGH)

(a) The State-wise details of incidents of Maoist attacks, the number of civilians and security personnel killed and the number of Maoists arrested/ killed in such incidents reported during the current year is Annexed.

(b) Meetings with the Chief Ministers and the Chief Secretaries/Director Generals of Police of the Left Wing Extremism (LWE) affected States are held from time to time to review and monitor various security and development related measures adopted to deal with LWE insurgency. The last meeting with the Chief Ministers/ Governor of the LWE affected States was held on 5.6.2013. Similarly, the Central Government conducts periodical review of the LWE situation with the State Governments represented by the Chief Secretaries/ Director Generals of Police (DGsP). The last such meeting with the Chief Secretaries and the DGsP of the 9 LWE affected States was held by the Union Home Minister on 25.9.2013.

(c) It is a fact that the Left Wing Extremist groups, particularly, the CPI(Maoist) extort 'levy' from the contractors engaged in construction work in their stronghold areas of Bihar, Jharkhand, Odisha, Chhattisgarh and Maharashtra. Similar extortions to lesser extent are also reported from parts of Andhra Pradesh and Madhya Pradesh. Till now, no cases of politicians financing Maoists have been reported.

The cases relating to extortion of money by the Left Wing Extremists are registered, investigated and prosecuted by the State Governments concerned.

(d) No, Madam. The Government is already aware of the extent of the problem

(e) The Central Government has adopted an integrated approach in dealing with Left Wing Extremism (LWE) in the areas of security, development, ensuring good governance and public perception management. The State Governments specifically deal with various issues related to LWE activities in the States. The Central Government monitors the situation closely and supplements the efforts of the State Governments over a wide range of schemes on both the security and development fronts.